## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 57/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

GTPL Hathway Ltd. & Anr.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAMIN PAHWA

ADV.

PETITIONER

Dusha

DAD

2. CHIRATE SHAH PCS

## **ORDER**

Learned Advocate Mr. Navin Pahwa i/b Learned PCS Chirag Shah present for Petitioner.

At request of petitioner counsel.

List the matter on 31.07.2017 as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.